

(1)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA 1368/2003

New Delhi, this the 28th day of May, 2003

Hon'ble Sh. Shanker Raju, Member (J)

Sh. Laxmi Chand
S/o L. Shri Teeka Ram
working as Dy. Postmaster
in Ashok Vihar Head Post Office
Delhi - 110 052, R/o Delhi, address
for service of notices C/o Sh. Sant Lal
Advocate, CAT Bar Room, New Delhi - 110 001.
.....Applicant
(By Advocate Sh. Sant Lal)

V E R S U S

Union of India through

1. The Secretary
M.O. Communications, Deptt. of Posts
Dak Bhawan, New Delhi - 110 001.
2. The Chief Postmaster General
Delhi Circle, Meghdoot Bhawan,
New Delhi - 110 001.

.....Respondents

O R D E R (ORAL)

Shri Shanker Raju.

Heard. Through this OA applicant seeks disposal of his representation dated 6-5-2002 seeking promotion to the post of HSG-I from the date his immediate junior Sh. G.D. Bareja stood promoted vide order dated 11-1-2002.

2. OA is disposed of at the admission stage with directions to the respondents to dispose of the pending representation of the applicant regarding his promotion to the post of HSG-I by a detailed and speaking order within two months from the date of receipt of a copy of this order.

3. OA is disposed of as above.

S. Raju
(SHANKER RAJU)
MEMBER (J)

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